

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Criminal Appeal No(s). 810/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MAHENDRA

Respondent(s)

Date : 02-12-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sanjay Kumar Tyagi, AOR
Mr. Ajay Kr. Pandey, Adv.

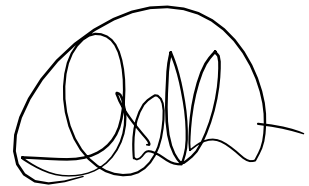
For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Appearance: Ld. Counsel is present on behalf of petitioner.

Issue reminder for records.

List again on 7.2.2020.



SURINDER S. RATHI
Registrar

MG